

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 25/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/274/ (IB)/2017  
NAME OF THE PETITIONER(S) : MUDIT BHATNAGAR  
NAME OF THE RESPONDENT(S) : ECOFIL TECHNOLOGIES INDIA PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

M.V.V.N. Sivanthy Petitioner

M.V.V.N. Sivanthy  
25/9/17

**ORDER**

Counsel for petitioner present. No representation on behalf of respondent. Time extended at request for making submissions. Put up on 27.09.2017 at 10.30 A.M.

—Sd—  
K Anantha Padmanabha Swamy  
Member (Judicial)

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